

Central Administrative Tribunal
Principal Bench

New Delhi, dated this 29th November, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A).
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

O.A. No. 2504 of 1998

S/Shri

1. Tara Shankar,
Sanad No. 4861,
S/o Shri Buhuren,
R/o House No. 159, Shadi Nagar, Azadpur
Delhi-110033.
2. Ram Bachan Ram, Sanad No. 4872,
S/o Shri K. Ram,
R/o 130/45, Patel Chest, Dhaka Village,
Delhi.
3. Manoj Kumar, Sanad No. 4867,
S/o Shri Man Singh Bhardwaj,
R/o A-69, Suraj Park,
Delhi-110042.
4. Veer Dev Mehto, Sanad No. 4868,
S/o Shri Ranga Mehto,
R/o 55, Malikpur,
Near Model Town, Delhi.
5. Rajesh Singh,
S/o Shri Shayobhaksh Shekhawat,
F-14/2, Model Town,
Delhi.

... Applicants

Versus

1. Government of NCT of Delhi through
Chief Secretary,
5, Sham Nath Marg, Delhi.
2. The Commandant General,
Delhi Home Guards & Civil Defence,
CTI Raja Garden, New Delhi.
3. The Commandant,
Delhi Home Guards, CTI,
Raja Garden, Delhi.

... Respondents

2. O.A. No. 61 of 1999

S/Shri

1. Shri Chand,
S/o Shri Panna Lal,
R/o E-273, Wazir Pur, J.J. Colony, Delhi.
2. Mohar Singh,
S/o Shri Munshi Lal,
R/o D-56, Shakur Pur,
Delhi-110034.

... Applicants

(14)

1. Government of NCT of Delhi through its Chief Secretary, 5, Sham Nath Marg, Delhi-110054.
2. Commandant General, Directorate General of Home Guards & Civil Defence, C.T.I. Building, Raja Garden, Delhi.
3. Commandant, Home Guards & Civil Defence, C.T.I. Building, Raja Garden, Delhi. Respondents

Advocates for Parties: Shri S.K.Gupta for applicants
Shri Rajinder Pandita for
Respondents

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE. VICE CHAIRMAN (A)

Heard both sides.

2. As these two O.As involve common questions of law and fact they are being disposed of by this common order.

3. We are satisfied that both O.As are squarely covered by the Delhi High Court's judgment dated 26.5.99 in CWP No. 4286/97 Man Sukhla Rawal & Others Vs. Union of India & Others and accordingly both the O.As are disposed in terms of that judgment. No costs.

4. Let a copy of this order be placed in each case record.

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)
Member (J)

/GK/

Adige
(S.R. Adige)
Vice Chairman (A)